BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH AHMEDABAD

C.P. (I.B) No. 66/7/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.08.2017

Name of the Company:

Reliance Commercial Finance Ltd

V/s.

Anil Ltd.

Section of the Companies Act:

Section 7 of the Insolvency and Bankrupcy

Code

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. Jaimin R. Dave

Advocate

Petitioner

2. Raheel S. Patel Adocate Respondent La

ORDER

Learned Advocate Mr. Jaimin Dave present for Financial Creditor/ Applicant. Learned Advocate Mr. Raheel Patel present for Respondent.

Learned Advocate Mr. Raheel Patel i/b Nanavati Associates filed Vakalatnama for Respondent.

Proof of service of notice on Respondent filed.

Objections not filed.

Learned Counsel for Respondent represented that settlement talks are going on.

Respondent shall file objections, if any, on or before 14.08.2017.

List the matter on 17.08.2017 as last chance for hearing.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 10th day of August, 2017.